

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.61/BB/ 17	-	For correction in order	230/ 232	Flipkart Logistics Pvt. Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
-----	REPRESENTATION TO WHOM	-----
①	MUKESH YADAV 8050162057	All petitioners Mukeshyadav

**ORDER**

Counsel for Petitioner is present. Matter is listed today to inform about the necessity to make alteration in the case No. List it for consideration on 19/12/2017.



Member (T)



Member (J)